

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1094 of 2020

IN THE MATTER OF:

Sodexo India Services Pvt. Ltd.

...Appellant

Versus

Chemizol Additives Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Gaurav Mitra, Mr. Saswat Pattnaik, Ms. Khooshnum R. Daviervalva, Mr. Yazdi Jijina and Mr. Y. P. Dandiwala, Advocates.

For Respondent:

ORDER
(Through Virtual Mode)

03.02.2021: There is no appearance on behalf of the Respondent. Notice is reported to be in transit. Appellant has filed Affidavit of Service. The Track Consignment Report forming Annexure A to the Affidavit of Service shows item delivery confirmed. Service is therefore declared to have been effected upon Respondent. Appearance of Respondent is awaited. It shall be open to the Respondent to file reply affidavit within two weeks.

List the appeal 'for admission (after notice)' on **22nd February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc